

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Due to demise of Sh. Mukesh Chandra Bisaria S/o Lt. Sh. S.C. Bisaria, Senior Judicial Assistant (E.C. No-13287) on 03.01.2023, his name is hereby struck off from the pay roll/strength of this establishment w.e.f. 04.01.2023 (F/N) in terms of CCS Pension Rules, General Conditions, Point-5(2).

Girish Kathpalja
26.2.2023

(GIRISH KATHPALJA)
Principal District & Sessions Judge (HQs): Delhi

No. 11411-11441 /Admn-IVPF-JA/SJA/2022

Dated, Delhi the 06 FEB 2023

Copy forwarded for information and necessary action to:-

1. O/o all the Ld. Principal District & Sessions Judge, Delhi/New Delhi.
2. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
3. The Leave Sanctioning Authority, West District, Tis Hazari Courts, Delhi.
4. All the PRO/APRO, Delhi/New Delhi.
5. The concerned Pay and Accounts Office through the concerned Accounts Branch.
6. Dealing Assistants, Accounts Branch (PBR + SBR + Medical Seat + Pension Cell + Leave Seat), West District, Tis Hazari Courts, Delhi.
7. Dealing Assistants - Recruitment Cell, ACR Cell, Seniority & Promotion Seat (SJA), Transfer & Posting Seat, Admn. II, Tis Hazari Courts, Delhi.
8. Dealing Assistants - Vigilance Branch, General Branch, Library Branch, Computer Branch, Central District, Tis Hazari Courts, Delhi.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. Hindi Section, Tis Hazari Courts, Delhi.
11. Layers Seat, Tis Hazari Courts, Delhi.
12. Sh. Suresh Kumar Pahuja, Welfare Officer/Sr. JA in Facilitation Centre, Central District, Tis Hazari Courts, Delhi.
13. Sh. Rakesh Yadav, Welfare Officer/ In-charge in Bail & Filing Section, Central District, Tis Hazari Courts, Delhi.
14. Ms. Anmol Saxena daughter of Lt. Sh. Mukesh Chandra Bisaria R/o 358/3A, Hanuman Gali No. 1, Mandawali, Delhi-110092.

P
06/02/23
Branch In-Charge (Admn-II)

O/o Principal District & Sessions Judge (Hqs):Delhi

